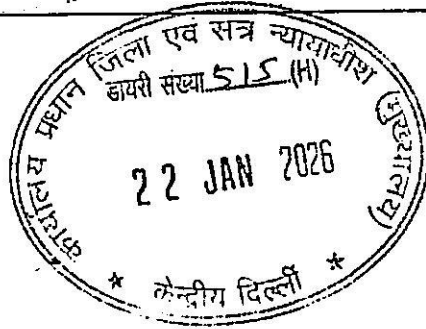


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In super-session of all earlier orders, the following Judicial Officers are hereby designated as First Appellate Authority and Link First Appellate Authority for Rouse Avenue District Court, New Delhi, under the RTI Act 2005, with immediate effect:-

S.No.	Name of the Judicial Officer	Designated As
1.	Sh. Sanjay Jindal, Spl. Judge (PC Act)(CBI)-10	First Appellate Authority
2.	Sh. Sharad Gupta, Presiding Officer, Industrial Tribunal-02	Link First Appellate Authority



(Dinesh Bhatt)

Principal District & Sessions Judge-
cum- Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.RTI Appl.Auth./RACC/Gaz./2026/ 2374-2449/C

Dated: 20/01/2026
At 10.15 AM.

Copy forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All Judicial Officers, Rouse Avenue Courts Complex, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.
5. P.S. to undersigned.
6. All Branch In-charges, RACC, New Delhi

Principal District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.